

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/862/IB/2020
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS : The Chairman & Managing Director (IDBI Bank Ltd)
& 3 Others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Liquidator/Respondent Mr. V. Venkata Sivakumar and Ld. Counsel
Mr. Varun Srinivasan for the Respondent are present.

List the matter on **25.03.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs